

F.No. J-11017/1/2017-Judicial (Part-4)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

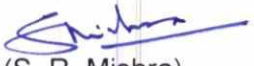
Shastri Bhawan, New Delhi,
Dated 1st August, 2018

ORDER

The President is pleased to **extend** the terms of the panel counsel as mentioned in this Department's earlier Orders dated 20.07.2015 & dated 23.09.2015 vide F. No. 36(19)/2015-Judl., for conducting Central Government litigation before the High Court of Rajasthan at Jodhpur, its Bench at Jaipur and the Central Administrative Tribunal, Jodhpur Bench & Jaipur Bench, with effect from the date of expiry of their terms i.e. **20.07.2018** (in case of aforesaid order dated 20.07.2015) and **23.09.2018** (in case of aforesaid order dated 23.09.2015) **until further orders or till a new panel, in this regard, is finalized by this Department.**

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The Registrar, Rajasthan High Court at Jodhpur & Jaipur.
6. The Registrar, CAT, Jodhpur Bench & Jaipur Bench.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel'.
8. The Cash (LA) Section for continuing the payment of retainership fee to the Sr. CGSC for CAT Bench at Jodhpur only, since the Sr. CGSC for CAT, Jaipur Bench has expired (as per records).
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in